

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2441
ANSWERED ON:13.03.2001
CONSTRUCTION ON YAMUNA RIVER BED
CHANDRAKANT BHAURAO KHAIRE

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government are aware that the Yamuna river bed is being reclaimed to facilitate construction of various structures;
- (b) if so, the details in this regard; and
- (c) the steps being taken by the Government to check the construction activities in the river bed area?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a): DDA have reported that areas in the Yamuna Bed Zone `A` will be utilised on the basis of the report of National Environmental and Engineering Research Institute (NEERI) so as to maintain environmental and ecological sustainability.

(b)&(c): As per Master Plan Delhi-2001, River Yamuna is to be made pollution free through various measures. On the basis of the study entrusted to NEERI, the areas found fit for development are being considered to be used predominantly for recreational purposes. Accordingly, the Central Government in consultation with concerned agencies have agreed to the change of land-use of 42.5 hectares from `Agricultural & Water Body` to `Public & Semi Public Facilities`.